

ITEM NO.42

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).158/2022

MANOHAR LAL SHARMA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.33727/2022-PERMISSION TO APPEAR AND ARGUE
 IN PERSON)

Date : 04-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Manohar Lal Sharma, in-person
 Ms. Suman, Adv.

For Respondent(s) Mr. K.M. Nataraj, ASG
 Ms. Indira Bhakar, Adv.
 Ms. Mrinal Elkar Mazumdar, Adv.
 Mr. Nakul Chengappa KK, Adv.
 Mr. Gurmeet Singh Makker, AOR

Mrs. Garima Prasad, Sr. A.A.G.
 Mr. Pradeep Misra, AOR
 Mr. Manoj Kumar Sharma, Adv.
 Mr. Bhuwan Chandra, Adv.
 Mr. Suraj Singh, Adv.

Mr. Samir Ali Khan, AOR
 Mr. Pranjal Sharma, Adv.
 Ms. Praneeta Sharma, Adv.

Ms. Nilofar Khan, A.A.G.
 Mr. Nishanth Patil, Adv.
 Mr. Anjum Parvez, Adv.
 Mr. Ayush P Shah, Adv.
 Mr. Nishanth Patil, AOR

Mr. Nikhil Goel, Adv.
 Mr. Yashvardhan, Adv.
 Ms. Smita Kant, Adv.
 Mr. Apoorv Shukla, AOR
 Ms. Prabhleen Kaur, Adv.

Mr. Puneet Chahar, Adv.
Mr. Ayush Acharjee, Adv.
Ms. Ishita Farsaiya, Adv.

Ms. Astha Sharma, AOR
Mr. Ravinder Singh, Adv.
Ms. Raveesha Gupta, Adv.
Ms. Mantika Haryani, Adv.
Mr. Sanjeev Kaushik, Adv.
Mr. Shreyas Awasthi, Adv.
Mr. Devvrat Singh, Adv.
Mr. Himanshu, Adv.
Ms. Muskan Surana, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List the petition on 27 January 2023.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**